

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3252  
ANSWERED ON:14.08.2003  
INTERVIEWS CONDUCTED BY IOCL AND IBP  
ADHIR RANJAN CHOWDHURY

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether IOCL and IBP had conducted interview and selected 610 candidates/dealers and had commissioned more than four hundred petrol pumps as per its own policy against the Government policy/ Direction and had appointed dealers since January 2002 onwards;
- (b) if so, whether the necessary Field Inspection Report was conducted regarding the empanelled candidates in such cases;
- (c) if not, whether all the above selection of dealers would be terminated;
- (d) if not, whether the Government intend to release some new common dealers selection policy to be adopted by oil PSUs in future;
- (e) if so, whether the Government has given some directions regarding the above interviews done by IOCL and IBP; and
- (f) if not, the time by which the IOCL and IBP would clear the confusion regarding the pending cases and the reasons for discrimination?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) to (f): After the dismantling of the Administered Pricing Mechanism in the petroleum sector with effect from 1.4.2002, Indian Oil Corporation Limited and IBP Co. Limited have taken necessary action for selection of dealers for retail outlet dealerships (petrol pumps) as per their respective policies. Field Investigation is one of the steps in the process of selection of dealers. Some of these retail outlets have been commissioned.